FORM NO. 4 (See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET
APPLICATION NO.

OA 273 OF 199 8

Applicant(s) Shrei Tystiraindre Marayan Bhahmer

Respondent(s) Union St India 20129

Advocate for Applicant(s) Mr. P.K. Mushung.

Advocate for Respondent(s) M. J.L. SWICW

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Notes of the Registry	Date	Order of the Tribunal
This application is in	2.12.98	present: Hon'ble Justice Sri D.N.Baruah Vice-Chairman and Hon'ble Sri G.L.Sanglyine, Administrative Member.
deposited ride 031344 (POIDD No 031344) (POIDD No 12511-98)		Let this matter be listed for admission on 7.12.98 so as to enable Mr J.1 Sarkar, learned Railway counsel to
56 ,有效的意思(图	-	receive instruction. Member Vice-Chairman
	p g	Member .
Dequisite 5 copis hure been tiled.	1.12.98	Learned counsel for the applicant
hure been biled.		is not present. For the ends of justice
		the case is adjourned till 11.1.1999. Mr J.L.Sarkar, learned Railway Counsel is
St Jul 18		present.
Registrus 72.95 Registrus		Wamhar Vice-Chairman
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Notes of the Registry	Date '	Order of the Tribunal
	11.1.99	The applicant is found absent in
18.1.99		spite of repeated calls. Learned counsel of both sides are also absent. The
Copies of the order have been suf to the		application is dismissed for default.
Jee for Exercis me Jame to the L/Advocats of the park's.	рg	Member Vice-Chairman
136 × 127 D 20:1.55	? (
4/2/55		